

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 12th SEPTEMBER, 2023, 10:30 A.M.
 TP No. 255/CTB/2019 (CP(IB) No. 593/KB/2017),
 IA (IB) No. 43/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	State Bank of India -Vs- Coastal Projects Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. S.K. Acharya, Adv.

For Respondent (s)

:

ORDER

IA (IB) No. 43/CB/2023

Ld. Counsel Mr. S.K. Acharya appears on behalf of the applicant. There is no representation for the respondent. Reply filed by the respondent is available on record. The interim order already granted is extended till the next date of hearing. As a further chance, list the matter for hearing by 17.10.2023.

Sd

Shri Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)